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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/672/(IB)/2017
NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Abitha Banu	Counsel for Petitioner	Abitha Banu
2.	V. J. ARUL RAJ	Counsel for Resp.	V. J. Arul Raj

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent/corporate debtor present and prayed for time to make submissions in relation to the Arbitration matter pending at Mumbai and for filing counter. Time is extended at request. Put up on 04.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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